

Name of Corporate Debtor : M/s Varun Sacks Private Limited
List of Operational Creditors (Other than Workmen and Employees and Government Dues)
 Insolvency Commencement Date : **29th July 2021** , List of Creditors updated as of **7th Jan 2022**

Sr No	Name of Creditors	Details of Claim Received		Details of Claim Admitted					Amt of any mutual Dues, that may be set-off	Amount of Claim not admitted	Amt of Claim Under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Whether related Party?	% of Voting Share in COC, If applicable	Amt of Contingent Claim				
1	Rainbow Polychem Plot No.05, Khandan Layout, Meghraj Nagar, MIDC Turning T Point, Wadi, Nagpur - 440023	20th August 2021	72,77,415	51,91,651	Claim for Supply of Material	NO	-		20,85,764	-	Note 1	
2	Overseas Polymers Pvt Ltd 901, Akruti Star, MIDC, Andheri (East) Mumbai - 400093	18th August 2021	9,60,304	5,25,000	Claim for Supply of Material	NO	-		4,35,304	-	Note 1	
3	Bagaria Plastics S No 8293, Kamal Height Appt. Above BJP Office, Flat No 1-2, Sangli Miraj Road, Vishrambag, Sangli - 416 416	18th August 2021	15,52,682	15,52,682	Claim for Supply of Material	NO	-		-	-		
4	Vijay Enterprises - Prop: Mr Vijay Agrawal H No. 321/A, Juni Oli, P.O. Kamphthee, Nagpur - 441002	18th August 2021	43,46,219	25,87,092	Claim for Supply of Material	NO	-		17,59,127	-	Note 1	
5	Vandana Enterprises Pvt Ltd (Operational Creditor) ZAL Compound, Residency Road, Sadar, Nagpur - 440001	18th August 2021	40,30,773	25,26,621	Claim for Supply of Material	NO	-		15,04,152	-	Note 1	
6	Hasrh and Company, C/O Aaditya Omprakash Mundra, Bartan Bazar, Laxmibai Ward, GONDIA - 441601	18th August 2021	2,99,699	2,05,547	Claim for Supply of Material	NO	-		94,152	-	Note 1	
7	Khatri & Iyer 117, Zal Complex, Residency Road, Sadar, Nagpur - 440 001	25th October 2021	1,11,100	1,00,300	Claim for Professional and Audit Fee	NO	-		10,800	-	Note 1	
	Total		1,85,78,192	1,26,88,893					58,89,299	-		



Note
 1. Interest Claimed by Sundry Creditors . other creditors not accepted without available written agreement